

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
CIRCUIT AT INDORE**

O.A. NO.385/1998

Indore, this the 11th day of August, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI R. K. UPADHYAYA, MEMBER (A) ✓

1. Chayan Kumar Chakravati S/O Amar Nath Chakravarti,
Sr. Clerk under Chief Signalling Inspector
(Construction), Western Railway Ratlam.
R/O 142 Jawahar Nagar, Ratlam.
2. Jaidaval B. Sharma S/O Bholaram Sharma,
Sr. Clerk under Chief Signalling
Inspector (Construction),
Western Railway, Ujjain
R/O 132 Neelganga Rly. Colony,
Ujjai (MP). ... Applicants

(By Shri A. N. Bhatt, for Shri G.L.Gupta, Advocate)

-versus-

1. Union of India through
General Manager, Western Railway,
Churchgate,
Mumbai.
2. Sr. Divisional Engineers Hqrs. Office,
Western Railway, Ratlam.
3. Divisional Railway Manager,
Western Railway, Ratlam (MP). ... Respondents

(By Shri Y.I.Mehta, Sr. Advocate with Shri D.S.Patel, Advocate)

ORDER (ORAL)

Hon'ble Shri Shanker Raju, Member (J) :

In view of the fact that the applicants' promotions had been placed under
sealed cover, and applicant No.2 who failed in the test not being promoted whereas

applicant No.1 has been promoted by order dated 13.10.1999 as Senior Clerk, the OA has been rendered infructuous and is dismissed accordingly.

Ch. B. Upadhyaya

(R. K. Upadhyaya)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

/as/

पृष्ठांकन से ओ/न्या..... लालदूर, दि.....
पत्रिलिखि.....

- (1) सचिव, उच्च न्यायालय, लालदूर, दिल्ली
- (2) आदेशक विभाग, लालदूर, दिल्ली
- (3) प्रत्यार्पी ओ/न्या..... लालदूर, दिल्ली
- (4) काल्यास, रोपनी, लालदूर, दिल्ली

*M. L. Gupta, ^{Adde} Dallam
G. T. Mehta, ^{Adde} Indore*

Ch. B. Upadhyaya
26/8/03

Issued
On 28.8.03